# COURT-II IN THE APPELLATE TRIBUNAL FOR ELECTRICITY (APPELLATE JURISDICTION)

## APPEAL NO. 239 OF 2015 & IA NO. 885 OF 2017 APPEAL NO. 240 OF 2015 APPEAL NO. 241 OF 2015 AND APPEAL NO. 203 OF 2015

Dated: 2<sup>nd</sup> November, 2018

Present: Hon'ble Mr. Justice N.K. Patil, Judicial Member

Hon'ble Mr. S.D. Dubey, Technical Member

#### In the matter of:

### Appeal No. 239 OF 2015 & IA No. 885 OF 2017 Appeal No. 240 OF 2015 Appeal No. 241 OF 2015

Indian Wind Power Association ... Appellant(s)

Vs.

Tamil Nadu General & Distribution Corporation Ltd.

& Ors. ... Respondent(s)

Counsel for the Appellant (s): Mr. M.G. Ramachandran

Mr. Rahul Balaji

Mr. Anand K. Ganesan Mr. Senthil Jagadeesan Mr. Shubham Arya Ms. Sonakshi Malhan

Counsel for the Respondent(s): Mr. S. Vallinayagam

Mr. G. Umapathy Ms. Amali for R-3

#### **APPEAL NO. 203 OF 2015**

TANTRANSCO Ltd. & Ors. ... Appellant(s)

Vs.

Indian Wind Power Association & Ors. ... Respondent(s)

Counsel for the Appellant (s): -

Counsel for the Respondent(s): Mr. M.G. Ramachandran

Mr. Rahul Balaji

Mr. Anand K. Ganesan Mr. Senthil Jagadeesan Mr. Shubham Arya Ms. Sonakshi Malhan

# <u>ORDER</u>

List the matter on <u>09.01.2019.</u> In the meantime, learned counsel appearing for all the parties may file their respective written submissions after duly serving copy on the other side.

(S.D. Dubey)
Technical Member
pr/pk

(Justice N.K. Patil) Judicial Member